

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

MISCELLANEOUS APPLICATION NO.170/00074/2021

IN
ORIGINAL APPLICATION NO.170/01160/2019

DATED THIS THE 12th DAY OF FEBRUARY 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

Sri Ananda
S/o. Late A.Subraya
Aged about 61 years
Master Gazetted (Retd)
Rashtriya Military School (RMS)
Residing at No.B2-402
BDA Apartment
Kaniminike, Phase-2
Mysore Road Kumbalagodu
Bangalore-560 074.Applicant

(By Advocate Shri K.Hanifa)
Vs.

1. Government of India
By its Secretary
Room No.101, South Block
Ministry of Defence(Govt. of India)
New Delhi-110 011.

2. Joint Secretary(BRO/Ceremonial/Trg)
E-Block, Dalhousie Road
Ministry of Defence (Govt. of India)
New Delhi-110 011.

3. The Under Secretary
Room No.101, DI Wing, Sena Bhavan
Ministry of Defence (Govt. of India)
New Delhi-110 011.

4. The Deputy Chief of Army Staff (IS&T)
Dte. Gen. of Mil. Trg.

General Staff Branch
Integrated Head Quarters (Army)
DHQ PO New Delhi-110 011.

5. The Director (MT-7)
Dte. Gen. of Mil. Trg.
General Staff Branch
Integrated Head Quarters (Army)
DHQ PO New Delhi-110 011.

6. The Principal
Rashtriya Military School (RMS)
Bangalore-560 025. ...Respondents

(By Advocate Sri S.Sugumaran, ACGSC for R-1)

ORDER (ORAL)

Per: SURESH KUMAR MONGA, MEMBER (J):

Miscellaneous Application No.170/74/2021 has been filed by the respondents seeking extension of 2 months' time to implement the order dated 12.2.2020 passed by this Tribunal in Original Application No.1160/2019.

2. Prayer made in the said Miscellaneous Application has not been opposed by Shri K.Hanifa, learned counsel for the applicant.

3. Accordingly, Miscellaneous Application No.170/00074/2021 is allowed and the respondents are granted 2 months' more time from today to implement the order dated 12.2.2020 passed by this Tribunal in Original Application No.1160/2019.

(RAKESH KUMAR GUPTA)
MEMBER (A)

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(SURESH KUMAR MONGA)
MEMBER (J)